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ASSAM ACT I OF 1942.

THE ASSAM LEGISLATIVE CHAMBERS' OFFICERS' SALARIES ACTS, 1937 AND 1941 AND MEMBERS' EMOLUMENTS ACT, 1938 (TEMPORARY REPEAL) ACT, 1942.

[Received the assent of the Governor on the 25th January 1942.]

[Published in the Assam Gazette of the 4th February 1942]

*An Act to provide for the temporary repeal of the Assam Legislative Chambers' Officers' Salaries Acts, 1937 and 1941 and Members' Emoluments Act, 1938.*

WHEREAS the Governor of Assam has by a Proclamation under section 93 of the Government of India Act, 1935, assumed to himself all powers vested by or under the said Act, in the Provincial Legislature ; and whereas the provisions of the Act aforesaid relating to salaries of the Speaker and Deputy Speaker of the Legislative Assembly, the President and Deputy President of the Legislative Council and Members of the Legislature have been suspended by the Proclamation aforesaid ; and whereas it is expedient that the provisions of the Assam Speaker's and Deputy Speaker's Salary Acts, 1937, the Assam President's and Deputy President's Salary Acts, 1937 (together with their amending Acts of 1941) and the Assam Legislative Chambers Members' Emoluments Act, 1938, should cease to have effect during the period the Proclamation aforesaid is in force :

Assam Acts II and III of 1937.

Assam Acts V and VI of 1937 and Assam Acts V and VI of 1941.

Assam Act I of 1938.

Now, therefore, in exercise of the powers of the Provincial Legislature assumed to himself by the Proclamation aforesaid, the Governor is pleased to enact as follows :—

Short title and commencement.

1. (1) This Act may be called the Assam Legislative Chambers' Officers' Salaries Acts, 1937 and 1941 and Members' Emoluments Act, 1938 (Temporary Repeal) Act, 1942.

(2) It shall come into force on the 1st February, 1942.

Price 1 anna or 1d.

2. So long as the Proclamation under Section 93 of the Government of India Act, 1935, issued by the Governor of Assam on the 25th day of December, 1941, is in force, the following Acts shall be deemed to have been repealed :

Temporary  
repeal of  
certain en-  
actments.

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| (i) Assam Act II of 1937.   | (i) The Assam Speaker's Salary Act, 1937.                           |
| (ii) Assam Act III of 1937. | (ii) The Assam Deputy Speaker's Salary Act, 1937.                   |
| (iii) Assam Act V of 1937.  | (iii) The Assam President's Salary Act, 1937.                       |
| (iv) Assam Act VI of 1937.  | (iv) The Assam Deputy President's Salary Act, 1937.                 |
| (v) Assam Act I of 1938.    | (v) The Assam Legislative Chambers (Members' Emoluments) Act, 1938. |
| (vi) Assam Act V of 1941.   | (vi) The Assam Deputy President's Salary (Amendment) Act, 1941.     |
| (vii) Assam Act VI of 1941. | (vii) The Assam President's Salary (Amendment) Act, 1941.           |